

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH**

Excise Appeal No. 86116 of 2020

(Arising out of Order-in-Appeal No. AJV/108/RGD APP/2020-21 dated 26.08.2020 passed by the Commissioner of Central Tax (Appeals), Raigad)

Roha Dyechem Pvt. Ltd.

Appellant

Plot No.42, MIDC Industrial Estate,
At Dhatav, Post Roha,
Tal. Roha, Dist. Raigad 402 116

Vs.

Commissioner of CGST & CE, Raigad

Respondent

4th Floor, Kendriya Utpad Shulk Bhavan,
Plot No.01, Sector 17, Khandeshwar,
Raigad 410 206

Appearance:

Shri Vinay Sejpal, Advocate, for Appellant

Shri Xavier P. Mascarenhas, Superintendent, Authorised Representative
for the Respondent

CORAM:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 16.04.2025
Date of Decision: 14.05.2025

Appeal is allowed. For order, see order of date in Excise
Appeal No. 86115 of 2020.

**(Anil G. Shakkarwar)
Member (Technical)**

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